

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 614  
IB-470/ND/2022

**IN THE MATTER OF:**  
State Bank of India  
Vs

...PETITIONER

Smt. Meera Goyal

...RESPONDENT

**Section**  
U/s 95(1) of IBC, 2016

Order delivered on 19.02.2024  
(Hearing through VC & Physical Mode)

**Coram:**  
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

**PRESENT:**  
For the Petitioner/Applicant  
For the Respondent

:Adv J. Tarun Kumar  
:

**ORDER**

Due to paucity of time, matter is adjourned to **05.04.2024**.

Sd/-  
(Court Officer)